

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH ,
CHANDIGARH .**

13.OA. No.060/00563/2014

(MANOJ ARORA & ORS. VS. UOI)

27.10.2014

Present: Mr. Sandeep Siwatch, proxy for Mr. Rohit Seth, counsel for the applicants
Mr. Lakhinder Bir Singh, counsel for the respondents no.1 to 3.

1. Learned counsel for the respondents seeks and is allowed further two weeks time to file written statement in the matter. He also states that in the meanwhile he will be filing an affidavit of service regarding the private respondents.
2. Accordingly, list on 14.11.2014.

✓
(DR. BRAHM A. AGRAWAL)
MEMBER (J)

ts
(RAJWANT SANDHU)
MEMBER (A)

*'SV'
was not filed
26/11*
DHIRENDER SINGH